

Name of the corporate debtor: M/s Sargam India Electronics Private Limited (In Liquidation)

Date of commencement of liquidation: 29.07.2024

Revised List of stakeholders as on: 24.01.2025

List of Operation creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of claimant		Details of Claim Received		Details of Claim Admitted				Amount of Contingent Claim	Amount of Any mutual dues, that may be set off	Amount of Claim Rejected	Amount of Claim Under Verification	Remarks, if any	
	Department	Government	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)						% Share in Total Amount of Claims Admitted
1	Deptt of Trade and Taxes o/o GST Officer Ward 63 Vyapar Bhawan, N.D.110002	State	23.12.2022	86,362,076.00	22,373,171.00	Operational Creditor (Govt.)	-	NA	0.95	-	-	63,988,905.00	-	No demand notice or assessment order w.r.t. interest claim.
2	Employees' State Insurance Corporation, Delhi	Central	06.01.2023	65,641.00	65,641.00	Operational Creditor (Govt.)	-	NA	0.00	-	-	-	-	
3	Employees' State Insurance Corporation, Noida	Central	01.02.2023	1,561.00	1,561.00	Operational Creditor (Govt.)	-	NA	0.00	-	-	-	-	
4	Excises and taxation officer cum - assessing authority, Gurugram	State	04.05.2023	112,629,269.00	112,629,269.00	Operational Creditor (Govt.)	-	NA	4.80	-	-	-	-	

Note: Claim received EPFO of Rs. 55,81,57,075/- and admitted in full has not been included in the Stakeholder Consultation Committee as it has not been considered as a Stakeholder in terms of provisions of Regulation 2(K) of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulation 2016, ("Regulation") and consequently not forming part of the List of Stakeholders as well as the Stakeholders Consultation Committee.